

"Pollution of Rivers in Orissa Due to Setting up of Industries"

2435. SHRI GIRIDHAR GOMANGO : Will the PRIME MINISTER be pleased to state :

(a) the names of the rivers which are being polluted due to setting up of the industries in Orissa;

(b) the total population and villages affected with air and water pollution;

(c) the steps so far taken by Government of Orissa and the industries to check air and water pollution; and

(d) the guidelines issued by his Ministry to check the pollution and administrative and legislative measures suggested to check further pollution there ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) The major rivers in Orissa where industrial effluents are being discharged are Brahmani, Nagavalli, Kolab, Badanandi, Mahanadi, Mandira, Rushikulya.

(b) The total population and villages affected by air and water pollution have not yet been surveyed.

(c) and (d). The Orissa State Government and the State Board for Prevention and Control of pollution have taken up programmes to assess significant pollution in rivers and population and villages affected. Major polluting industries are being monitored for bringing their effluent discharges within acceptable minimum standards. Orissa State Board is aware of the legislative and other measures as prescribed in Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

Major polluting industries are being subjected to 'No Objection Scrutiny' before siting and issue of licences.

Crimes and Accidental Deaths in Delhi

2436. SHRI HANNAN MOLLAH : Will the Minister of HOME AFFAIRS be pleased to state how many incidents of

riots, dacoities, murders, thefts and burglaries, rapes, dowry deaths, kidnapping of children, suicides, Accidental deaths (road accident, industrial accidents or any other kind of accident), lifting of cars, eve-teasings and humiliation to women folk, took place in Delhi during 1984 and 1985 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : The details are as follows :—

	1984	1985 (upto 15-3-85)
Riots	439	23
Dacoities	29	7
Murders	312	53
Thefts	12092	2771
Burglaries	1568	367
Rapes	115	16
Dowry deaths	45	8
Kidnapping of children	759	146
Suicides	491	77
Accidental deaths	2471	488
Lifting of cars	866	175
Eve-teasing	641	105
Humiliation to women folk.	104	24

Hardline Speech of Sri Lankan President Accusing Groups in India

2437. SHRI G. G. SWELL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Sri Lankan President in his speech to the Sri Lankan Parliament on 20 February, 1985 accused groups in India of co-ordination for what he termed an impending 'last battle' in Sri Lanka and warned that if Sri Lanka did not take adequate measures the international borders